

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

101. C.P. (IB)/322(MB)2024

IN THE MATTER OF

Visagar Financial Services Limited

VS

Dharmkalp Constructions And

Consultancy Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 07.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. V. A. Gadre (PH)

For the Respondent:

ORDER

The Ld. Counsel for the Petitioner is directed to furnish the hard copy of the petition before the next date. Adjourned to **09.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)